IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.82(ND)/2017

IN THE MATTER OF:

Subhash ChanderManocha

.... Petitioner

Vs.

V.B. Minerals & Resins Pvt. Ltd.

Respondent

Order under Sections 241/242 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner :

Ms. Ranjana Roy Gawai,

Mr. Vivek Kumar, Advocates

For the Respondent

Mr. Sharad Rajwanshi, FCS

Mr. Nesar Ahmad, PCS

Mr. Rohit Chaudhary, Adv. for all the respondents

Except R-1

ORDER

For Order see CP/CA No. 85(ND)/2016.

Deepak Kumar 23.01.2018